

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 13.02.2024**

**Misc. Application No. 1720 of 2023  
And  
Appeal No. 102 of 2024**

Sanjay Kumar Agrawal & Anr. .... Appellants

Versus

Securities and Exchange Board of India ... Respondent

Mr. Sumit Garg, Advocate with Mr. Prateek Jain, Mr. Amir Ali Khan, Advocates i/b Alpha Corporate Legal for the Appellants.

Mr. Sumit Rai, Advocate with Mr. Mihir Mody, Mr. Harshvardhan Melanta, Mr. Yash Sutaria, Advocates i/b. M/s. K. Ashar & Co. for the Respondent.

ORDER :

1. Let a reply be filed by the respondent within three weeks from today on misc. application and on appeal. Rejoinder, if any, within three weeks thereafter. List for admission on April 3, 2024.

Ms. Meera Swarup  
Technical Member

13.02.2024  
PTM